NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/414/ (IB)/2017

NAME OF THE PETITIONER(S)

: PITAMBER MISHRA

NAME OF THE RESPONDENT(S)

: ALECTRONA ENERGY PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. V. Balalubrananu Onvel for Responder Glad

Coursed for petitiver GMZ

2) G.V.MOHAN KUMAR FOR MUKUNZ Rao

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that there is a chance of settling the matter with the petitioner and sought time for reporting the same. Time extended at request. Put up on 10.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)